

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **11.06.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia, Adv. Varun Nathani, a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher Ambala.

For CD : Adv. Shyam Kapadia a/w Ankit Yadav i/b Link Legal.

Section 7 of IBC

ORDER

Heard Learned Counsel for the Respondent/FC in part. For final hearing, **list**
on 19.06.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV